THE POWER OF CONVENIENCE 2021

NEW e-FILING PORTAL
To shield your e-Filing account against any fraudulent activity or unauthorised access, e-Filing Vault adds a second level of authentication which ensures higher degree of security, compared to a simple user ID and Password.

Higher security options are available for e-Filing Login and Reset Password, through the following options:

- Net Banking
- Aadhaar OTP
- Digital Signature Certificate (DSC)
- Bank Account EVC
- Demat Account EVC

IMPORTANT FUNCTIONALITIES ON THE e-FILING PORTAL

- **File Online Rectification**: In case the taxpayer wants to seek rectification of a mistake in an order or intimation issued by the Department which is apparent from the record, taxpayer can seek ‘Rectification under Section 154’.

- **View Annual Tax Credit Statement (26 AS)**: To view details of taxes paid by self or tax deducted/collected at source.

- **View and Respond to an Outstanding Demand**: The taxpayer can view and respond to an Outstanding Demand online, by either choosing to agree or disagree with the demand.

- **Refund Re-Issue Request**: In case of a refund failure, the taxpayer can raise the service request in the e-Filing portal upon receiving communication from CPC.
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